

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2189
ANSWERED ON:10.03.2010
NUCLEAR BAN ON INDIA
Rathod Shri Ramesh

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether some countries have lifted nuclear ban imposed by them on India previously;
- (b) if so, the details thereof; and
- (c) the present status thereof, country-wise?

Answer

THE MINISTER OF STATE, INDEPENDENT CHARGE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES, MINISTER OF STATE FOR PMO, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS(SHRI PRITHVIRAJ CHAVAN):

(a) & (b) On 6 September, 2008 the Nuclear Suppliers Group issued a 'Statement on Civil Nuclear Cooperation with India' to permit civil nuclear trade with India.

(c) (a) India has been in dialogue with friendly countries to open up civil nuclear trade with India. In the recent period the following agreements have been concluded:

(i) Cooperation Agreement between the Government of India and the Government of the French Republic on the Development of Peaceful Uses of Nuclear Energy, was signed on September 30, 2008.

(ii) Agreement for Cooperation between the Government of India and the Government of the United States of America concerning Peaceful Uses of Nuclear Energy, was signed on October 10, 2008.

(iii) Agreement between the Government of the Republic of India and the Government of the Russian Federation on Cooperation in the Construction of Additional Nuclear Power Plant Units in Kudankulam site as well as in the construction of Russian designed Nuclear Power Plants at new sites in the Republic of India, was signed on December 5, 2008.

(iv) Agreement between the Government of the Republic of India and the Government of the Republic of Namibia on Cooperation in Peaceful Uses of Nuclear Energy was signed on August 31, 2009.

(v) Memorandum of Understanding between Department of Atomic Energy of the Government of the Republic of India and the Nuclear Energy Agency , Regulatory Agency of the Government of Mongolia on Cooperation in the Field of Peaceful Use of Radioactive Minerals and Nuclear Energy was signed on September 14, 2009.

(vi) Agreement between the Government of Argentine Republic and the Government of the Republic of India for Cooperation in the Peaceful Uses of Nuclear Energy was initiated on October 14, 2009.

(vii) Agreement for Cooperation between the Government of the Republic of India and the European Atomic Energy Community in the field of Fusion Energy Research was signed on November 06, 2009.

(viii) An agreement between the Government of the Republic of India and the Government of the Russian Federation on Cooperation in the use of Atomic Energy for Peaceful Purposes was initiated on December 7, 2009.

(ix) Joint Declaration by India and the United Kingdom on Civil Nuclear Cooperation was signed on February 11, 2010.